

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-306/2016 in
OA-3451/2012**

New Delhi, this the 17th day of August, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ganga Singh (Aged about 66 years),
S/o late Sh. Sudama Singh,
C/o A-242, Minto Road Complex,
New Delhi-110002. ... Petitioner

(through Sh. B.L. Wanchoo with Sh. G.D. Chawla)

Versus

1. Sh. N.K. Sinha, IAS,
Secretary to the Govt.
Ministry of Culture,
Shastri Bhawan,
New Delhi-110003.
2. Prof. Rajiv Lochan,
Director,
National Gallery of Modern Art,
Jaipur House, New Delhi-110003. ... Respondents

(through Sh. H.K. Gangwani)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents, Sh. H.K. Gangwani has produced a copy of the order of Hon'ble High Court of Delhi in Writ Petition No. 2643/2017 by which Hon'ble High Court has stayed our order till the next date of hearing.

2. In view of the aforesaid, this CP is closed at this stage and the notices issued to the alleged contemnors are discharged. The petitioner shall however be at liberty to revive the CP after the decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/